

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01 & 108
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy ... Applicant/Petitioner
Vs
M/s. Granite Gate Properties Pvt Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016(CIRP)

Order delivered on 02.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

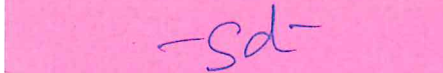
PRESENT:


For the Applicant : Mr. Arun Kathpalia, Sr. Adv, Mr. Saurabh Balwani,
Ms. Diksha Gupta Advocates
Mr. Sahil Sethi, Adv. AR of homebuyers
Mr. P. Nagesh, Rachit Mittal, Shivam Wadhwa Advocates
for Noida Authority
For Respondent : Mr. Anurag Ojha, D N Chaturvedi, Shivam Malhotra, Advs.

ORDER

CA-1338(PB)/2019 & CA-764(PB)/2020:

List on 09.03.2021


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)